

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1269/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: Karam Chand Thapar & Bros (Coal Sales) Ltd.
V/s.
Gandhar Oil Refinery India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Chauk Desai	Adv for Res pon	
	S. Srinivasan	Adv for OC	

ORDER

CP No.1269 / I&BP/NCLT/MB/MAH/2017

At request of the petitioner Counsel, list this matter on 25.9.2017, for filing
withdrawal memo.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)